

Government of Jammu & Kashmir
Health & Medical Education Department
Civil Secretariat, Jammu/Kashmir.

Notification

Jammu, the 14th February, 2024

S.O. 99 - In exercise of the powers conferred by Section 3 of J&K Public Premises (Eviction of un-authorized Occupants) Act, 1988, the Government hereby appoints all Block Medical Officer(s) of Health and Medical Education Department, Union Territory of Jammu and Kashmir as "Estate Officer" for purposes of the Act within their respective blocks in respect of the public premises controlled by Health and Medical Education Department.

By Order of the Government Jammu and Kashmir.

-Sd/-

(Dr. Syed Abid Rasheed Shah) IAS

Secretary to the Government
Health and Medical Education Department

Dated:- 14/02/2024

No. HD-Lgal/411/2023-02

Copy to the:-

1. Joint Secretary (JKL) Ministry of Home Affairs, Government of India.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
4. Deputy Commissioners (All).
5. Director Archives, Archaeology and Museum, J&K.
6. Director Health Services, Jammu/Kashmir.
7. OSD to Hon'ble Advisor (B).
8. All Chief Medical Officers, Jammu/Kashmir.
9. All Block Medical Officers, Jammu/Kashmir.
10. Private Secretary to the Chief Secretary, J&K.
11. Private Secretary to the Secretary to Government, H&ME Department.
12. Stock file.
13. In-charge website, Health and Medical Department.

(Mohan Singh)

Under secretary to the Government
Health and Medical Education Department